05-04-2023 Re: Procurement of paddy from farmers in Odisha. MATTERS UNDER RULE-377 Singh Deo, Smt.

Sangeeta Kumari Paddy Crop Procurement

Title: Re: Procurement of paddy from farmers in Odisha.

SHRIMATI SANGEETA KUMARI SINGH DEO (BOLANGIR): Farmers in Odisha are distressed due to the Odisha Government's tardy pace of paddy procurement from the farmers in the state. Despite the problems being highlighted, the Government is yet to act swiftly for mass procurement of paddy, which will alleviate the woes of the farmers.

Due to the delayed procurement, farmers are forced to either sell their produce at a price lower than the Minimum Support Price or deploy more resources to preserve the produce. The Government is yet to procure produce from farmers to whom tokens were issued. Adding to their distress, some of the tokens have also expired and the civil supplies officials are denying to renew those. The pace of the process is costing the farmers financially.

I urge upon the Central Government to seek a report from the Government of Odisha indicating their plan of action and remedial measures to resolve it.

